

**उत्तर प्रदेश में मनीमार्डरों का जाली भुगतान**

3424. श्री रुपनाथ सिंह यादव : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1977-78 के दौरान उत्तर प्रदेश में जाली मनीमार्डरों के भुगतान के कितने मामलों की सूचना मिली है; और

(ख) इस सम्बन्ध में दोषी पाए गए अधिकाधिकारियों और कर्मचारियों के विरुद्ध अब तक क्या कार्यवाही की गई है ?

संचारमंत्रालय में राज्यमंत्री (श्री नरहरि प्रसाद सुखदेव साय) : (क) और (ख). ऐसे मनीमार्डरों की भ्रदायगी के बारे में जिन पर पाने वालों के हस्ताक्षर जाली पाए गए थे, सूचना एकत्र की जा रही है और उसे यथासमय सभा पटल पर रख दिया जाएगा ।

**Suspension of Teleprinter Communication with Agartala**

3425. SHRI M. A. HANNAN  
ALHAJ :

SHRI SAKTI KUMAR SARKAR:

SHRI SACHINDRALAL SINGHA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the teleprinter communication with Agartala was suspended for more than three days in the current months;

(b) if so, the reasons thereof;

(c) whether the authority is aware that due to non-functioning of the teleprinter service, the local missed National and International news;

(d) if so, the action taken for the proper service of the teleprinter in the said capital; and

(e) whether any enquiry about the failure of the teleprinters services in Agartala made upto date if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) Agartala C.T.O. is connected on Teleprinter to Calcutta, Shillong and Silchar. During the last three months Agartala-Silchar Teleprinter link was interrupted continuously for nearly 4 days only once in September, 1978. Links to Calcutta and Shillong were interrupted for shorter duration.

(b) The interruptions were caused on account of faults in the underground cables at Agartala.

(c) and (d). No Sir. However, action was taken on priority and Teleprinter Communication to Shillong and Calcutta was restored on alternate route. Repairs to damaged cable were hampered on account of heavy rains. Notwithstanding this handicap, speedy action was taken to restore the cable and necessary jointing materials were Air-lifted to Agartala.

(e) No specific enquiry has been made.

**Course of Ayurved**

3426. SHRI ANANT DAVE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the C.C.I.M. has recommended that from June, 1978 the course of Ayurved will be for five years;

(b) whether the Government of Gujarat has demanded fifty per cent loan for implementation of the above Scheme; and

(c) what actions are being taken by Government?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV) : (a) The Central Council of Indian Medicine has prescribed the minimum stand-